

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **14.07.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 327/2026 For Stay IA No. 949/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd& 3 Ors	Juris Corp	Mr. Edward James For Caveator
2.	Comp App (AT) (CH) (Ins) No. 329/2026 For Stay IA No. 951/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd& 3 Ors	Juris Corp	Mr. Edward James For Caveator

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 71/2026 (With Defects)	Moulana Industrial Boilers Pvt Ltd Vs Registrar Of Companies Telangana	Mr. Sudarshana Setty Bijinepalli	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in